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[Dr. Ramesh Chand Tomar]

after completing 5 years' medical course. Now, period for their training has been increased by one year. In this way now those medical students would be able to start their practice after eight years which was earlier seven years whereas medical graduates from India can start practice after 5 and a half years. This is an injustice to those medical graduate students.

Therefore, through you, I urge upon the central government to direct the Medical council of India to permit one year's intership to those students, who have completed medical course of five years as was being allowed earlier.

Need to provide civic amenities in Railway colonies in Delhi

SHRI JAI PRAKASH AGARWAL (Chandni Chowk-Delhi): Sir, the basic civic amenities in the Railway Housing colonies in Delhi are not adequate. There are no proper roads, sever system and arrangements for electricity and drinking water in these railway colonies. Due to lack of civic ameneties the allottees of these railway colonies are facing great difficulties. There houses are in a dilapidated condition and no attention is being paid towards their maintenance. There is uncleanliness in there railway colonies which is adversely affecting the health of residents. As a result of it, a number of residents of colonies had died of dengu epidemic.

I, therefore, request the government to take immediate steps to provide basic civic amenities like sewer system, electricity, roads, drinking water and for scavenging etc in railway colonies of Delhi. A monitoring committee should also be constituted for maintenance of these houses and adequate funds may be provided on priority basis for undertaking repairs of those house which are in dilapidated condition.

Need to clear the proposal of State (iii) Government of Orissa for Augmenting the supply of Water to the Water Scarcity areas of Sonepur District

[English]

SHRI K.P. SINGH DEO (Dhenkanal): Sir, Dhenkanal District, Angul District and Birmaharajpur Subdivisions of Sonepur District in Orissa are chronically water scarcity areas even in normal times. The problem gets worse during the droughts, floods and cyclones which have been the constant companions for the last three and a half decades.

In order to augment the water supply and to mitigate the water scarcity, the Regional Piped Water Supply Scheme has been prepared by the Government of Orissa,

Housing and Urban Development Department, for the areas of Talchar, Angul, Mehramundli, including 161 villages in the polluted Brahmani river basin; Dhenkanal the District Headquarters town, and Bhuban NAC; covering a population of 2.5 lakh at an estimated cost of Rs. 139.30 crore. The State Government have sent a proposal to the Ministry of Urban Affairs and Employment, Government of India, in June, 1995 and modified projects after discussion with Japanese OECF Fact-finding Mission on 23rd February, 1996.

The Government of Orissa have also submitted proposals for augmenting the water supply to Kamakhyanagar, Angul and Athmallitk NAC under Augmented Urban Water Supply Scheme in the Dhenkanal and Angul Districts respectively costing Rs. 2.37 crore, Rs. 1.93 crore and Rs. 1.93 crore respectively.

- I, therefore, strongly urge upon the Government of India to take up and complete the works expeditiously and urgently to mitigate the sufferings of a sugment of long suffering population. Necessary fund allocation may be made for implementing those drinking water projects during the current financial year.
 - (iv) Need to look into irregularities in implementation of Employment Assurance and Literacy schemes in Jahanabad constituency, Bihar

[Translation]

SHRI RAMASHRAYA PRASAD SINGH (Jahanabad) : The literacy Mission and Labour Assurance Employment Scheme run by the Union Government in the Jahanabad Parliamentary constituency in Bihar is not being implemented properly. On the propagation and other activities of Literacy more than two crores of rupees have been spent but in reality desired results have not been achieved. In my area, militent organisation is fast spreading. Therefore, in this area development works should be understaken on warfooting. But the funds sent by the Union Government still is not being used properly.

Therefore, I request the Union Government to order an enquiry regarding the expenditure incurred in both of these schemes by Vigilance Department and stern measures be taken to implement these schemes properly.

Need to connect Satna city in Madhya (v) Pradesh by Air

SHRI SUKHLAL KUSHWAHA (Satna): Mr. Deputy Speaker, Sir, Satna district in my Parliamentary constituency has now become a big industrial centre. This area is the largest producer of cement in Asia. Apart from cement, lime, ochre (greu) and 'ramraj' are exported in a large